		Filing und	er clause (d) of sub-regu	lation (5) of regulation 37	1 of the IBBI (Liquidation P	rocess) Regulations,	2016		
Name of the Corporate Debtor: ABG SHIPYARD LTD Date of Commencement of Liquidation: 25-04-2019; List of Stakeholders as on Date: 23-08-2022; Name of IP: Mr. Sundaresh Bhat; Process Number: 1; Last 5 digitof registration number: 10162									
il. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	24	220596626692	24	220560872447	111565469	35754244		Annexure 3
4	Unsecured financial creditors	16	25729837232	16	23627004541	0	2102832691		Annexure 4
5	Operational creditors (Workmen)	639	435809425	619	348473196	0	87336229		<u>Annexure 5</u>
6	Operational creditors (Employees)	234	700316707	213	539360861	0	160955846		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	16	31728685062	11	17234973426	0	14493711636		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	165	9217681519	111	8528101901	0	689579618		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	1687003896	4	1530894829	0	156109067		Annexure 9
Total		1099	290095960533	998	272369681201	111565469	17726279331		